

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.03.2020 (WEDNESDAY)

COURT - II

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1100 of 2019	Harrish Khurana. Vs. One World Realtech Pvt. Ltd.	Ashish Middha	Ishant Singh Katoz
2.	Comp. App. (AT) (Ins) No. 1108 of 2019	Arjun. Vs. Anand Nirogdham Hospital Pvt. Ltd.	Sanchit Garga	Abhishek Anand
3.	Comp. App. (AT) (Ins) No. 298 of 2020	Sandeep Kukkar Vs. Vijay Kumar Todi, Sole Proprietor of V. One & Anr.	K.K. Jain	

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 375 of 2020	Heavy Metal & Tubes Ltd. Vs. Bank of Baroda	Vishal	
5.	Comp. App. (AT) (Ins) No. 376 of 2020	Dhananjay Krishnanath Gaikwad Vs. ICICI Bank Ltd & Anr.	Aaditya A. Pande	
6.	Comp. App. (AT) (Ins) No. 377 of 2020	Energy Properties Pvt. Ltd. Vs. Jitendra Lohia Resolution Professional of M/S. Avani Towers Pvt. Ltd. & Ors.	Ashish Choudhury	
7.	Comp. App. (AT) (Ins) No. 378 of 2020	Union of India Vs. Vijaykumar V. Iyer	Harish Vaidyanathan Shankar	
8.	Comp. App. (AT) (Ins) No. 379 of 2020	Shareholder M/s J.P. Engineers Pvt. Ltd. Vs. Sumit Bansal & Ors.	Harshal Kumar	
9.	Comp. App. (AT) (Ins) No. 380 of 2020	Pammi Singh & Anr. Vs. Shouryashubham Infrastructure Pvt. Ltd.	Sunil Kumar Singh	
10.	Comp. App. (AT) (Ins) No. 381 of 2020	Vimal Mafatlal Patel Vs. Bank of India & Anr.	Shraddha Agarwal	

11.	Comp. App. (AT) (Ins) No. 382 of 2020	Onward Chemicals Pvt. Ltd. Vs. SLS Transport Training Institute Consultancy Pvt. Ltd.	Mayank Kshirsagar	
12.	Comp. App. (AT) (Ins) No. 383 of 2020	Bharat Heavy Electricals Ltd. Vs. Ravi Shankar Devarakonda Liquidator of Coastal Projects Ltd.	Swastika Chakrvati	Samiksha Godiyal
13.	Comp. App. (AT) (Ins) No. 384 of 2020	Muhamad Yavar Dhala Vs. Kavit Surana, Liquidator of Forward Shoes (India) Pvt. Ltd. (The Corporate Debtor)	Sumesh Dhawan	Abhishek Anand
14.	Comp. App. (AT) (Ins) No. 385 of 2020	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	
15.	Comp. App. (AT) (Ins) No. 386 of 2020	Hector Reality Ventures Pvt. Ltd., Through its Director, Sandeep Ralhan Vs. Anand Prakash Soni & Ors.	Manoj K. Srivastwa	
16.	Comp. App. (AT) (Ins) No. 387 of 2020	Middleton Solitaire Hotel India Pvt Ltd. Vs. Middleton Hotels Pvt Ltd & Ors.	Arijit Mazumdar	Shailesh Kumar Prasad
17.	Comp. App. (AT) (Ins) No. 388 of 2020	Rajesh Nagpal Vs. Gupta Ji Electric Company & Anr.	Aviral Kapoor	Ritesh Agarwal

For Admission (After Notice)

18.	Contempt Case (At) No. 25 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	EIH Ltd. Vs. Subodh Kumar Agrawal	Arijit Mazumdar	Sumant Batra-RP
19.	Comp. App. (AT) (Ins) No. 1118 of 2019	Go Airlines (India) Ltd. Vs. Sovika Aviation Services Pvt. Ltd.	Amish Tandon	Lzafeer Ahmad
20.	Comp. App. (AT) (Ins) No. 1138 of 2019	Partha Paul Vs. Kotak Mahindra Bank Ltd. & Anr.	Om Prakash	Amit Mahaliyan
21.	Comp. App. (AT) (Ins) No. 1143 of 2019	Vidya Educare Pvt. Ltd. Vs. Agroha Colourtech Pvt. Ltd.	Sanchit Garg	Anand Singh Sengar
22.	Comp. App. (AT) (Ins) No. 1209 of 2019	Oyster Steel and Iron Pvt Ltd. Vs. Laxmi Foils Pvt. Ltd.	A.K. Valli.	Krishnendu Datta
23.	Comp. App. (AT) (Ins) No. 1466 of 2019	Gaurav Dilipraj Panwar Vs. Raksha Bullion & Anr.	Saurabh Ajay Gupta	Rajendra Beniwal- RP

24.	Comp. App (AT) (Ins) No. 210 of 2020	Rakesh P. Sheth Vs. Indus Cityscapes and Constructions Pvt. Ltd.	Udian Sharma	
25.	Comp. App (AT) (Ins) No. 211 of 2020	Rana Sarkar Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Arushi Arora	
26.	Comp. App (AT) (Ins) No. 213 of 2020	Praveen Kumar Sharma Vs. Arcee Trading Corporation & Ors.	S.K. Sharma	
27.	Comp. App. (AT) (Ins) No. 320 of 2020	Manasi Indrajit Wadkar Vs. Andhra Bank & Anr.	Abhishek Baid	
28.	Comp. App. (AT) No. 357 of 2019 I.A. No. 4176 of 2019	Lala Saurabh Verma Vs. Technotech Synergy Pvt. Ltd. & Ors.	Pawan Sharma	Mansumyer Singh

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By Order

**-sd/-
Registrar**